

Mr. Nityananda Behuria.

(A)

CAT/11/11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No.....

790

199

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Laxmi Seth.....Applicant(s)

.....Versus.....
Union of India & ors. Respondent(s)

Sr. No	Date	Order with Signature	
	4-11-96	REGISTER Registrar	1. O.O. for Rs 50/- filed.
1	7.11.96	No one is present for the petitioner when called. Adjourned to 22.11.1996. MEMBER (ADMINISTRATIVE)	For Rego. Pl. 1-11-96. BV 50/- 22.11.96.
2.	22.11.96.	Heard Sri Nityananda Behuria, counsel for the applicant. In this O.A. the applicant who admittedly belongs to the Scheduled Caste category applied for the post of Extra Departmental Branch Postmaster in short EDBPM in Gopinathpur Branch Post office. She was one of the six candidates considered for selection, and respondent No.5 Dolananda Sahoo has been selected. The grievance of the applicant is that she belongs to the Scheduled Caste and is a woman candidate and has put in 28 days of service. She has also offered private suitable accommodation to the Post office. Her grievance is that her claims were illegally ignored by the selecting authorities. In this respect she has filed a representation to the Senior Superintendent of Post Offices, respondent No.3 vide Annexure-4 dt.23.4.1996	For Admin. & 10. Pl Pl 6/11/96. Bench Adj. to 22.11.96 for Admin. Pl. Pl 21/11/96 Bench.

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(A)

Serial No. of Order	Date of Order	Order with Signature
		O.A. No. 790/96

- 2 -

2 dt. 22.11.96
continued.

and another representation dated 28.8.1996
vide Annexure-5 to the Post Master General,
Sambalpur Division, Sambalpur, respondent No.2.
These representations have not been disposed of.
This O.A. can be disposed of by a simple direction
to the respondents to consider the representations
of the applicant.

Respondent No.2 the Post Master General,
Sambalpur Zone, Sambalpur, is directed to dispose of the
representation of the applicant dated 28.8.1996
within a period of four weeks from the date of
receipt of a copy of this order.

Sri Akhaya Kumar Mishra, Addl. Standing
counsel for the respondents is present and is
heard.

A copy of the order along with a copy
of the representation shall be forwarded to the
Post Master General Sambalpur Zone, respondent No.2.

D.J.

K. Karasumhun
MEMBER (ADMINISTRATIVE).

Order no. 2,
Dt. 22.11.96

A copy of Order
along with the ~~no~~
application may be
sent to all Respondents
by Regd Post. A copy of
order may be given to ~~l/c~~
A/c
27/11/96

Amulya
27.11.96
S.O. (D)